GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO. 1092

ANSWERED ON 08TH FEBRUARY, 2022

SUPPLY TO FPIs

1092. SHRIMATI SUNITA DUGGAL:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has received supply related complaints from Food Processing Units and related industries as different States/UTs imposed lockdown or different COVID guidelines;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to launch any grievances cell to provide hassle free supply in the country; and
- (d) if so, the details thereof;

ANSWER

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

- (a) & (b): Ministry of Food Processing Industries is committed towards the resolution of issues faced by the food processing industries due to ongoing COVID pandemic. The Ministry had, accordingly, created a COVID Grievance Cell for effective handling and timely disposal of such complaints. This Cell received 649 logistic related complaints from the various units since its inception in April 2020 in view of difficulties faced by them due to restrictions imposed by different States/UTs to curb the spread of corona virus. These complaints were effectively resolved in a timely manner.
- (c) & (d): The COVID Grievance Cell is working for the benefit of food related industry with the aim to ensure hassle free operations and uninterrupted supply of essentials. The Cell has again been made operational on 7th January 2022 for the resolution of complaints, if any, received through the designated email: covidgrievance-mofpi@gov.in
